GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 160 TO BE ANSWERED ON 17.07.2017

BIS MARK FOR ELECTRICAL TRANSFORMERS

160. SRIMTI RAKSHATAI KHADSE:

(a) whether Government proposes to make it mandatory for all manufacturer (Micro, Small & Medium) electrical transformers for distribution of electrical power to compulsorily undergo BIS Certification and if so, the details thereof;

(b) whether the Government has received memorandum to reconsider this amendment of compulsory BIS mark for the electrical transformers from various state organizations specially from Micro, Small and Medium Scale Transformer Manufacturing Associations; and

(c) if so, the details thereof and corrective steps being taken by the Government in this regards?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Yes. Department of Heavy Industries has notified Gazette notification no. 948 dated 07.05.2015 titled as 'Electrical Transformers (Quality Control) order, 2015, making BIS certification mandatory for manufacturing of distribution transformers upto 2500kVA rating;

(b): Yes;

(c): One Representation from All India Transformer Manufacturers Association (AITMA), New Delhi has been received by this Ministry, wherein, it was requested for making BIS Certification voluntary for the units having labeling license from BEE and vice versa. BIS is the national body for standard formulation therefore the matter was forwarded to BIS for necessary action.